

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.166 of 2005.

In
Original application No.552 of 2004.

Allahabad, this the 31st day of May, 2006.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman.
Hon'ble Mr. A.K. Singh, Member (A)

1. Hari Shankar, aged about 42 years,
Son of Shri Lal Bihari r/o Village Bankat Morh
District Sant Ravidas Nagar, (Bhadohi).
2. Mool Chandra, aged about 42 years,
S/o Sri Hari Shankar Yadav,
R/o village Badalipur Post Suriyawan
District Sant Ravidas Nagar (Bhadohi).
3. Kapoor Chand Yadav, aged about 42 years,
S/o Sri Shiv Charan, R/o Village Badalipur
Post Suriyawan, District Sant Ravidas Nagar
(Bhadohi).
4. Manik Chand aged about 40 years,
Son of Sri Ram Sarwar,
R/o Village Badalipur Post Suriyawan
District Sant Ravidas Nagar (Bhadohi).
5. Mool Chand aged about 46 years,
S/o Sri Ghinahu, R/o Village Chakchanda Post
Suriyawan District Sant Ravidas Nagar (Bhadohi).
6. Sabhajeet aged about 43 years,
S/o Sri Mata Saran R/o Village Kasturipur Post
Suriyawan District Sant Ravidas Nagar (Bhadohi).
7. Banshi Lal aged about 48 years,
S/o Sri Ram Baran R/o Village Kasturipur Post
Suriyawan District Sant Ravidas Nagar (Bhadohi).
8. Raj Deo Yadav aged about 45 years,
S/o Sri Ram Dular R/o Village Dulahipur
Chhatrashahpur Post Dasharathpur
District Sant Ravidas Nagar (Bhadohi).
9. Dasharath aged about 47 years
S/o Sri Chhatthoo R/o Village Chhataripur,
Maniganj Post Office Suriyawan
District Sant Ravidas Nagar (Bhadohi).



10. Ram Dhani aged about 49 years
S/o Sri Ram Narain R/o Village
Aswan Post Office Janghai District Jaunpur.
11. Ram Shiromani aged about 41 years,
S/o Sri Jag Nandan R/o Village Bauliapur Mauja
Semari Post Janghai Bazar District Jaunpur.
12. Shambhoo Nath S/o Jag Nandan
R/o Village Bauliapur Mauja Semari
Post Janghai Bazar District Jaunpur.
13. Narottam S/o Muse R/o Village Chakchanda
Post Suriyanwan District Sant Ravidas Nagar
(Bhadohi).
14. Ram Shiromani S/o Ram Dular
R/o Village Chakchanda Post
Suriyanwan District Sant Ravidas Nagar (Bhadohi).
15. Munni Lal S/o Ram Nihor R/o village Bhogipur,
Post Janghai Bazar, District- Jaunpur.

....Applicants

(By Advocate :Shri R.C. Tripathi)

Versus

R.K. Gupta
Divisional Railway Manager,
Northern Railway, Hazrat Ganj,
Lucknow Division, Lucknow.Respondent.

(By Advocate :Shri P. Mathur)

O R D E R

By Hon'ble Mr. Justice Khem Karan, V.C. :

Learned counsel for the respondent files reply saying that the ~~Respondent~~ has already ~~been~~ complied with the directions of this Tribunal and so notice be discharged. Copy of the order passed on the representation of the applicant has also been annexed to this reply.

2. We are of the view that no prima-facie case for proceeding further is made out. Accordingly, ~~these~~ contempt petition ~~are~~ dropped. Notice is discharged.

RKM/

Member-A

Vice-Chairman